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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017  
NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD  
NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	SRINIVASAN	Counsel for NSDL Objector	
2.	VINEET SUBRAMANIAM	Secretary Counsel for SEBI	
3.	R SUBRAMANIAM	BRIGHT Adv for SHARES (Transferor)	

**ORDER**

Counsel for petitioner present and prayed for time to file counter to the report of the Official Liquidator. Counsel for objector present. Counsel representing the SEBI present. Counsel for petitioner is directed to provide copies of the scheme and the petition to the other side to enable them to give reply in this regard. The order dated 07.12.2017 is extended till the next date of hearing. Time is extended at request. Put up on 18.01.2018.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)